



Royal Sundaram General Insurance Co. Limited

Vishranthi Melaram Towers, No.2/319,
Rajiv Gandhi Salai (OMR),
Karapakkam, Chennai - 600 097
Tel : 044-7117 7117 Web: www.royalsundaram.in
IRDAI Reg No. 102 | CIN: U67200TN2000PLC045611

MOTOR INSURANCE – BUNDLED TWO-WHEELER LONG TERM POLICY
ADD ON COVER – Depreciation Waiver Clause

What is Covered:

Notwithstanding anything to the contrary contained in section I of this Policy, and provided additional premium has been paid, it is hereby understood and agreed that in the event of a partial loss claim for damages to the vehicle insured under the policy where liability is admitted, the Insurer will indemnify the insured the full value of expenses incurred for replacement of damaged parts of insured vehicle for partial loss claims without application of depreciation thereon.

What is not Covered:

1. If the Claim under section 1 is not valid and admissible
2. The amount of total deductible mentioned in the policy schedule
3. Damage caused by an uninsured peril including mechanical breakdown.
4. Damage to uninsured items including electrical, non-electrical accessories and bi-fuel/gas kit.
5. Claims made for theft of parts and/or accessories.
6. Claims made under Self Authorization Mode.

Deductibles: As per the base two-wheeler Policy

Minimum Premium: The cover will be subject to a minimum premium of Rs.100/-

Pricing: Based on the vehicle's IDV, Age, Cubic Capacity and Type of Vehicle

Other Conditions:

1. The Cover will run concurrently with the Base policy of the vehicle.
2. The Insured Vehicle has to be repaired only at company's authorized Dealer/Repairer/Local workshop.
3. No indemnity shall be granted for Total Loss/ Constructive Total Loss/ Theft claims

Cancellation Clause:

This Add on Cover will be cancelled, and no refund of premium will be made if:

1. Any claim is fraudulently made
2. Any misrepresentation / concealment of facts.